

HIGH COURT OF JHARKHAND, RANCHI
NOTIFICATION

The 20th February, 2016

No. 65 A: In exercise of powers conferred under sub-section 3 (a) of Section 12 of the Code of Criminal Procedure 1973 (Act 2 of 1974), the Court has been pleased to designate Ms. Divya Mishra, Judicial Magistrate 1st Class-cum- Addl. Civil Judge (Junior Division), Koderma as **Sub-Divisional Judicial Magistrate** for the Koderma Sub-division w.e.f. the date of inauguration of Gram Nyayalaya, Jhumari Tilaiya, in addition to her present assignment.

By order of the Court,
Sd/- Anil Kumar Choudhary
Registrar General

Memo No. /Apptt

Dated Ranchi the February, 2016

Copy forwarded to the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in the e-Gazette.

Sd/- Anil Kumar Choudhary
Registrar General

Memo No. 1790 /Apptt

Dated Ranchi the 20th February, 2016

Copy forwarded to the Principal Secretary, Department of Personnel, Administrative Reforms & Rajbhasha, Government of Jharkhand, Ranchi/ the Principal Secretary, Law (Judicial) Department, Government of Jharkhand, Ranchi/ the Accountant General (A&E), G.E. 5, Doranda, Ranchi / the O/o Registrar General/ the Registrar (Vigilance) / the Registrar (Administration) /c/ the Registrar (Establishment) / I/c P.P.S. to Hon'ble the Chief Justice / I/c NIC Cell High Court of Jharkhand, Ranchi / the Principal District & Sessions Judge Koderma for information and (communication to the Officer concerned).

() – For PDJ, Koderma


19.02.16
Registrar General